IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

11 **IA(IBC)(LIQ.)/16(MB)2024**
IN C.P. (IB)/258(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES: Omkara Assets Reconstruction Private Limited
Vs
Vyva Apparels (India) Private Limited

SECTION: 7, 33(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Adv Maulik Chokshi for the Applicant present.
2. List this matter for hearing on **05.04.2024.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR